

31.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused A-5 and A-7

Sh. R.S.Ahuja, Ld. Counsel for accused A-1 and A-6

Sh. V.K. Bajaj, Ld. Counsel for accused Kaith

Sh. Gaurav Aggarwal accused A-4

Accused S.S. Malik also in attendance

This case has been taken up through video conferencing via Cisco  
Webex app.

Matter is pending for prosecution evidence. However, in terms of  
administrative orders of Hon'ble High Court, presently evidence is not being  
recorded due to Covid pandemic.

Put up for same purpose on 06.10.2020.

(Sanjay Bansal)  
Spl. Judge (PC Act) CBI-16  
RADC, New Delhi.  
31.08.2020